

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2564
(To be answered on the 17th March 2022)**

HEIGHT CLEARANCE FOR BUILDING'S HEIGHTS NEAR AIRPORTS

2564. **SHRI MANOJ KOTAK
SHRIMATI RAKSHA NIKHIL KHADSE**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has constituted a committee under the Chairmanship of Air Chief Marshal (retd.) Fali Homi Major to examine policies and regulations regarding the height clearance for buildings and other structures around airports vis-a-vis the development of cities around the airports;
- (b) if so, the details thereof;
- (c) whether the committee has taken suggestions from Federal Aviation Authority of USA and other developed countries who have managed development of the city around Airport in better way;
- (d) if so, the details thereof; and
- (e) the present status of the report submitted and the action taken by the Government in this regard?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a) & (b): Yes, Sir. The Ministry of Civil Aviation, vide order dated 17.02.2021 had constituted a Committee under the Chairmanship of Air Chief (Retd.) Fali S Major to examine aerodromes safeguarding policy and regulations vis-a-vis development of cities around airports. The Committee submitted its report to the Ministry on 09.12.2021.

(c) & (d): International Civil Aviation Organisation (ICAO) serves as a global platform of States (including India and USA) for international civil aviation and the Committee constituted by the Ministry of Civil Aviation had Mr. Amine Bach Chaouch, a Technical Cooperation Bureau (TCB) Expert from ICAO, as one of its Members.

(e): Most of the procedural changes suggested by the Committee to bring more accuracy in the process of issuance of the No Objection Certificate to the structures/ buildings around the airports, have been accepted by the Ministry.
